

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.135 of 2012 &
IA. Nos. 251, 252 of 2012 & 155 of 2013

Dated: 2nd May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Shri Vidya Sagar GargAppellant (s)
Versus
Shri Surender Singh Executive Engineer HVPNL ...Respondent (s)
& Ors.

Counsel for the Appellant (s) : Mr. Devashish Bharuka

Counsel for the Respondent (s): Mr. Pardeep Dahiya

ORDER

The issue involved in this Appeal has already been decided in **Appeal No. 83 of 2010** by the other Bench of this Tribunal.

Post this matter before the Special Bench on 14.05.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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